



INTELLECTUAL
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PATENTS/DESIGNS/
TRADE MARKS
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INDICATIONS



भारत सरकार / GOVERNMENT OF INDIA
व्यापार चिन्ह रजिस्ट्री / TRADE MARKS REGISTRY
बौद्धिक संपदा भवन / IP BHAWAN
चाणक्यपुरी ओवर्ब्रिज के निकट / NEAR CHANKYAPURI OVERBRIDGE,
घाटलोडिया, अहमदाबाद / GHATLODIA, AHMEDABAD-380061

☎ 079-27601781
079-27601782
Fax No.: 27601779

Time: 11:00 AM

Date: 12/06/2023

CAUSE LIST

| Sr. No. | Applicati on/R. T. M. No. | Opp./Rect. No. | Name of Parties | |
|---------|---------------------------|-------------------------|--|---|
| 01 | 1464178/ 30 | Opp. No. AMD- 718612 | M/s. D.C.Dani & Associates, Usmanpura / M/s. Jay Datatray Trading Co., Mehsana V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Gangaram Lalludas Patel, Unjha | Jayendra Modi, Hearing Officer |
| 02 | 1464178/ 30 | Opp. No. AMD- 717962 | M/s. D.C.Dani & Associates, Usmanpura / M/s. Jay Datatray Trading Co., Mehsana V/s M/s. Mangla Registration Service, Delhi / M/s. Aditya Trading Company, Erode (Tamil Nadu) | Jayendra Modi, Hearing Officer |
| 03 | 1475024/ 41 | Opp. No. AMD- 729201 | M/s. H.K.Acharya And Company, Ahmedabad / M/s. Lotus Education, Jaipur V/s M/s. Loyal Registration Services, NCR Delhi / M/s. Lotus Herbals Ltd., New Delhi | Jayendra Modi, Hearing Officer |
| 04 | 1471776/ 10 | Opp. No. AMD- 726515 | M/s. K.C. Patel & Co., Ahmedabad / Ms. Jyoti Jitenbhai Bhatt, Baroda V/s M/s. Madamser & Co., New Delhi / M/s. Mex Switchgears Pvt. Ltd., Jalandhar | Jayendra Modi, Hearing Officer |

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| 05 | 1454790/ 16 | Opp. No. AMD- 717960 | M/s. Gautam & Company, Jaipur / M/s. Neelkanth Publishers Pvt. Ltd., Jaipur V/s M/s. D.Sen & Co., Calcutta / M/s. N. K. Realtors Pvt. Ltd., Kolkata | Jayendra Modi, Hearing Officer |
| 06 | 1462849/ 05 | Opp. No. AMD- 717609 | M/s. Indo Overseas Trade Marks Co., Ahmedabad / M/s. La Pharma (Guj.) Pvt. Ltd., Ahmedabad V/s M/s. Easy Trade Solution, Ahmedabad / M/s. Eden Health Care Pvt. Ltd., Ahmedabad | Shraddha Patel, Hearing Officer |
| 07 | 1462849/ 05 | Opp. No. AMD- 717739 | M/s. Indo Overseas Trade Marks Co., Ahmedabad / M/s. La Pharma (Guj.) Pvt. Ltd., Ahmedabad V/s M/s. Cheminova India Ltd., Mumbai | Shraddha Patel, Hearing Officer |
| 08 | 1242034/ 05 | Opp. No. AMD- 195336 | M/s. R.R.Shah & Co., Ahmedabad / M/s. Torrent Pharmaceuticals Ltd., Ahmedabad V/s M/s. International Trade Marks Bureu, Mumbai / M/s. Lupin Limited, Mumbai | Shraddha Patel, Hearing Officer |
| 09 | 1243248/ 07 | Opp. No. AMD- 189579 | M/s. Jasani & Company, Rajkot / M/s. Shree Ram Industries, Rajkot V/s M/s. K & S Partners, Gurgaon / M/s. Usha International Limited, New Delhi | Shraddha Patel, Hearing Officer |
| 10 | 1252592/ 05 | Opp. No. AMD- 192113 | M/s. Suresh M. Upadhyaya, Ahmedabad / M/s. Cadila Healthcare Limited, Ahmedabad V/s M/s. Worldwide Registration Bureau, New Delhi / M/s. Dueful Laboratories Pvt. Ltd., Jaipur | Shraddha Patel, Hearing Officer |

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| 11 | 1196728/ 34 | Opp. No. AMD- 202005 | Mr. Sharad Agrawal, Jodhpur / M/s. Krishna Trading Company, Jodhpur V/s P. C .N. Raghupathy, Chennai / M/s. Soundarapandian Match Works, Sivakasi | Shivangi Rana, Hearing Officer |
| 12 | 1193269/ 31 | Opp. No. AMD- 202660 | Mr. Hiral C. Joshi, Mumbai / Mr. Vinod Kumar Ramanlal Shah, Ahmedabad V/s M/s. Anand And Anand, New Delhi / M/s. Dharampal Satyapal Sons Pvt. Ltd., New Delhi | Shivangi Rana, Hearing Officer |
| 13 | 1193205/ 05 | Opp. No. AMD- 200084 | Mr. Chandarkant M. Joshi, Bhavnagar V/s M/s. International Trade Marks Bureau, Mumbai / M/s. Lupin Limited, Mumbai | Shivangi Rana, Hearing Officer |
| 14 | 1193205/ 05 | Opp. No. AMD- 200147 | Mr. Chandarkant M. Joshi, Bhavnagar V/s M/s. Cadila Pharmaceuticals Ltd., Ahmedabad | Shivangi Rana, Hearing Officer |
| 15 | 1187972/ 07 | Opp. No. AMD- 194055 | Mr. Jatin Y. Trivedi, Ahmedabad / Mr. Dharmesh Shivilal Patel, Rajkot V/s M/s. P.K.Arora, Agra-2 / M/s. M.I.Industries, Agra(U.P.) | Shivangi Rana, Hearing Officer |
| 16 | 1185855/ 29 | Opp. No. AMD- 190049 | M/s. Rajasthan Trade Mark Co., Mumbai / M/s. Harsha Protiens Pvt. Ltd., Kota-Rajasthan V/s M/s. Mahtta & Co., Ludhiana / M/s. Sangrur Agro Limited, Punjab | Shivangi Rana, Hearing Officer |
| 17 | 1390546/ 05 | Opp. No. AMD- 710053 | Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Cadila Pharmaceuticals Ltd., Ahmedabad V/s M/s. Vishesh & Associates, Mumbai / M/s. Alkem Laboratories Ltd., Mumbai | Abirama Sundara Vali M., Assistant Registrar |

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| 18 | 1392586/ 14 | Opp. No. AMD- 719510 | M/s. B. D. Shukla & Company, Paldi-Ahmedabad / Ms. Dipa Maitreya Shah, Ahmedabad V/s M/s. Arjun T. Bhagat & Co., Mumbai / M/s. Anmol Jewellers, Mumbai | Abirama Sundara Vali M., Assistant Registrar |
| 19 | 1392198/ 24 | Opp. No. AMD- 242533 | M/s. G. D. Bansal & Associates., Jaipur / Mr. Manoj Kumar Jayesh Kumar (H.U.F.), Marwar-Rajasthan V/s M/s. S. M. Gupta & Co., Delhi / M/s. A.S.Industries, Delhi | Abirama Sundara Vali M., Assistant Registrar |
| 20 | 1030075/ 12 | Opp. No. AMD- 195361 | M/s. R.R. Shah & Co., Ahmedabad / M/s. Urmin Products Pvt. Ltd., Changodar V/s Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Babul Products, Ahmedabad | Ashish Kumar Pandey, Asst. Registrar |
| 21 | 1030076/ 13 | Opp. No. AMD- 195360 | M/s. R.R. Shah & Co., Ahmedabad / M/s. Urmin Products Pvt. Ltd., Changodar V/s Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Babul Products, Ahmedabad | Ashish Kumar Pandey, Asst. Registrar |
| 22 | 1734704/ 09 | Opp. No. AMD- 753730 | M/s. K.C. Patel & Co., Ahmedabad / Mr. Divyesh Mukundbhai Shukla, Vadodara V/s M/s. Lall & Sethi, New Delhi | Ashish Kumar Pandey, Asst. Registrar |
| 23 | 1238148/ 25 | Opp. No. AMD- 200933 | Mr. Pankajkumar B. Sharma, Ahmedabad / Mr. Baldev Nebhandas Tindwani, Ahmedabad V/s Mr. Sanjay P. Gogia, Ludhiana / M/s. Bhagwant Knitwears, Ludhiana | Venkatesan Rajamani, Asst. Registrar |

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| 24 | 1277489/ 14 | Opp. No. AMD- 189701 | M/s. Bhavin Mehta & Associates, Rajkot / M/s. S.P. Time Industries, Rajkot V/s Mr. V. Gopalakrishna, Bangalore / M/s. Titan Industries Ltd., Bangalore | Venkatesan Rajamani, Asst. Registrar |
| 25 | 1267465/ 19 | Opp. No. AMD- 197427 | M/s. Eureka Tiles Limited, Sabarkantha V/s M/s. R.K. Dewan & Company, Mumbai / M/s. Euro Ceramics Pvt. Ltd., Mumbai | Venkatesan Rajamani, Asst. Registrar |
| 26 | 1495725/ 05 | Opp. No. AMD- 726228 | M/s. Parth Parenteral Pvt. Ltd., Kalol V/s M/s. IPR House.Com, West Bengal / M/s. Albert David Ltd., Kolkata | Jai Prakash, Asst. Registrar |
| 27 | 1505435/ 30 | Opp. No. AMD- 728978 | M/s. G. D. Bansal & Associates., Jaipur / Mr. Anil Tulsani, Bikaner V/s M/s. Delhi Registration Service, New Delhi / M/s. Preeti Supari Co., Bharatpur | Jai Prakash, Asst. Registrar |
| 28 | 1505439/ 30 | Opp. No. AMD- 728483 | M/s. G. D. Bansal & Associates., Jaipur / Mr. Anil Tulsani, Bikaner V/s M/s. Delhi Registration Service, New Delhi / M/s. Preeti Supari Co., Bharatpur | Jai Prakash, Asst. Registrar |
| 29 | 2865058/ 14 | Opp. No. AMD- 961033 | M/s. Regal And Regal, Rajkot / M/s. Shyam Silver Ornament, Rajkot V/s M/s. T.C.Patel & Co., Ahmedabad / Mr. Manojbhai Damjibhai Patel, Rajkot | Jai Prakash, Asst. Registrar |



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घाटलोडिया, अहमदाबाद / GHATLODIA, AHMEDABAD-380061

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Date: 13/06/2023

CAUSE LIST

| Sr. No. | Applicati on/R. T. M. No. | Opp./Rect. No. | Name of Parties | |
|---------|---------------------------|-------------------------|--|---|
| 01 | 1490380/ 05 | Opp. No. AMD- 725741 | Mr. Suresh M. Upadhyaya, Ahmedabad / M/s. Cadila Healthcare Ltd., Ahmedabad V/s M/s. Mecleods Pharmaceuticals Ltd., Mumbai | Jayendra Modi, Hearing Officer |
| 02 | 1494481/ 05 | Opp. No. AMD- 731368 | Mr. Chirag A.Shah, Ahmedabad / M/s. Dahila Pharmaceuticals Pvt. Ltd., Ahmedabad V/s M/s. Litmus Legal, New Delhi / M/s. Shreya Life Sciences Pvt. Ltd., Mumbai | Jayendra Modi, Hearing Officer |
| 03 | 1356951/ 01 | Opp. No. AMD- 256964 | M/s. G.S.Rijhwani & Co., Mumbai / M/s. Shiv Salt Industries, Palej-Bharuch V/s M/s. Fatehchand C. Shah & Co., Mumbai / M/s. Sharda Chemicals Industries, Nandurbar | Jayendra Modi, Hearing Officer |
| 04 | 1404989/ 05 | Opp. No. AMD- 749438 | M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Intas Pharmaceuticals Ltd., Ahmedabad V/s M/s. Aristo Pharmaceuticals Limited, Mumbai / M/s. Aristo Pharmaceuticals Private Limited, Mumbai | Jayendra Modi, Hearing Officer |

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| 05 | 1361985/ 05 | Opp. No. AMD- 712019 | Mr. Nayan J. Rawal, Mumbai / M/s. Zydus Healthcare Ltd., Ahmedabad V/s M/s. Internationa; Trademark Bureau, Mumbai / M/s. Lupin Ltd., Mumbai | Jayendra Modi, Hearing Officer |
| 06 | 1474957/ 32 | Opp. No. AMD- 725111 | M/s. Raval & Co., Ahmedabad / M/s. Swapna Beverages, Ahmedabad V/s M/s. K & S Partners, Gurgaon | Abirama Sundara Vali M., Assistant Registrar |
| 07 | 4269202/ 05 | Opp. No. AMD- 1136913 | M/s. H.K.Acharya And Company, Ahmedabad / M/s. Anand Animal Health Private Limited, Anand V/s M/s. Aditya & Associates, Mumbai / M/s. Emcure Pharmaceuticals Limited, Pune | Abirama Sundara Vali M., Assistant Registrar |
| 08 | 1117640/ 07 | Opp. No. AMD- 225654 | Mr. Shailesh B Rathod, Rajkot / M/s. Dhareshwar Industries, Rajkot V/s M/s. Amarjit & Associates, New Delhi / M/s. Rama Steel Tubes Limited, New Delhi | Abirama Sundara Vali M., Assistant Registrar |
| 09 | 1664891/ 05 | Opp. No. AMD- 750667 | M/s. Nanavati & Nanavati Advocates, Ahmedabad / M/s. Alembic Pharmaceuticals Limited, Vadodara V/s M/s. Aristo Pharmaceuticals Private Limited, Mumbai | Jai Prakash, Asst. Registrar |
| 10 | 1664890/ 05 | Opp. No. AMD- 750824 | M/s. Nanavati & Nanavati Advocates, Ahmedabad / M/s. Alembic Pharmaceuticals Limited, Vadodara V/s M/s. Mahtta & Co., Ludhiana / M/s. Nanak Laboratories Pvt. Ltd., Ludhiana | Jai Prakash, Asst. Registrar |

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| 11 | 1657775/ 29 | Opp. No. AMD- 745262 | M/s. Tradesafe, Jamnagar / Mr. Jatinbhai Bavalal Virani, Rajkot V/s M/s. Mohan Associates, Chennai / M/s. Cavinkare Private Limited, Chennai | Jai Prakash, Asst. Registrar |
| 12 | 1657775/ 29 | Opp. No. AMD- 745592 | M/s. Tradesafe, Jamnagar / Mr. Jatinbhai Bavalal Virani, Rajkot V/s M/s. Jasani & Company, Rajkot / M/s. Meera Gruh Udyog, Rajkot | Jai Prakash, Asst. Registrar |
| 13 | 1654890/ 42 | Opp. No. AMD- 745141 | M/s. D.C.Dani & Associates, Ahmedabad / M/s. Sureshbhai Dahyabhai Patel, Ahmedabad V/s M/s. Indian Trademarks Co., New Delhi / M/s. Surya Roshni Ltd., Bihar | Jai Prakash, Asst. Registrar |
| 14 | 1654888/ 36 | Opp. No. AMD- 745148 | M/s. D.C.Dani & Associates, Ahmedabad / M/s. Sureshbhai Dahyabhai Patel, Ahmedabad V/s M/s. Indian Trademarks Co., New Delhi / M/s. Surya Roshni Ltd., Bihar | Shraddha Patel, Hearing Officer |
| 15 | 1394559/ 05 | Opp. No. AMD- 255771 | M/s. G. D. Bansal & Associates., Jaipur / Mr. Pradeep Bajaj S/O. Sh. Shyam Sunder Bajaj, Jaipur V/s M/s. R.K. Dewan & Company, Mumbai / M/s. Bajaj Auto Limited, Pune | Shraddha Patel, Hearing Officer |
| 16 | 1457945/ 30 | Opp. No. AMD- 725482 | M/s. Rahul Chaudhry & Partners, New Delhi / M/s. Zydus Wellness Limited, Ahmedabad V/s M/s. Dabur India Limited, Ghaziabad-U.P. | Shraddha Patel, Hearing Officer |

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| 17 | 1457945/ 30 | Opp. No. AMD- 726723 | M/s. Rahul Chaudhry & Partners, New Delhi / M/s. Zydu Wellness Limited, Ahmedabad V/s M/s. Nanavati Associates, Ahmedabad / M/s. Kaira Disc. Co. Milk Producers Union Ltd., Anand | Shraddha Patel, Hearing Officer |
| 18 | 1105680/ 03 | Opp. No. AMD- 186649 | M/s. Dabhoi Soap Works, Dabhoi-Vadodara V/s M/s. Delhi Registration Service, New Delhi / M/s. Holani Registration Services, Jagdispur-Sultanpur | Shraddha Patel, Hearing Officer |
| 19 | 1127507/ 03 | Opp. No. AMD- 200485 | M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Nirma Limited, Ahmedabad V/s M/s. Anand & Anand, New Delhi | Shivangi Rana, Hearing Officer |
| 20 | 1158830/ 30 | Opp. No. AMD- 210246 | M/s. H.K.Acharya And Company, Ahmedabad / M/s. Hasmukhbhai Ramjibhai Patel, Thaltej V/s M/s. Ramji Advocate, Chennai / M/s. Amster Products, Vellakoil | Shivangi Rana, Hearing Officer |
| 21 | 1482762/ 05 | Opp. No. AMD- 718809 | Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Cadila Pharmaceuticals Ltd., Bhat-Ahmedabad V/s M/s. L.S.Davar & Co., Kolkata | Shivangi Rana, Hearing Officer |
| 22 | 1447096/ 05 | Opp. No. AMD- 717779 | M/s. Atul Limited, Valsad V/s M/s. Anand & Anand, New Delhi | Shivangi Rana, Hearing Officer |
| 23 | 1159190/ 05 | Opp. No. AMD- 202692 | M/s. Tradesafe, Ahmedabad / M/s. Zenith Healthcare Limited, Ahmedabad V/s M/s. Selvam & Selvam, Tamilnadu / M/s. Klar Sehen Pvt. Ltd., Calcutta | Shivangi Rana, Hearing Officer |

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| 24 | 1277671/ 07 | Opp. No. AMD- 193925 | M/s. Tradesafe, Jamnagar / Mr. Kishorbhai Pithva, Bhavnagar V/s M/s. Law & Prudence, Mumbai / M/s. Popular Agro Sales & Services, Kolhapur | Ashish Kumar Pandey, Asst. Registrar |
| 25 | 1473429/ 30 | Opp. No. AMD- 731319 | M/s. Indus, Ahmedabad / Mr. Lakhmaram Bhati, Sumerpur V/s Mr. Jehangir Gulabbhai & Bilimoria & Daruwalla, Mumbai / M/s. Girnar Exports, Bombay | Ashish Kumar Pandey, Asst. Registrar |
| 26 | 1830416/ 07 | Opp. No. AMD- 772946 | Advocate Rajesh Ratilal Soni, Ahmedabad / Mr. Dineshkumar Jayantilal Patel, Ahmedabad V/s M/s. Shailendra Thatte & Associates, Mumbai / M/s. Icon India, Vasai | Ashish Kumar Pandey, Asst. Registrar |
| 27 | 1523445/ 07 | Opp. No. AMD- 731000 | M/s. K.C.Patel & Co., Ahmedabad / M/s. Ravi Electrical & Engg. Co., Ahmedabad V/s M/s. W. S. Kane & Co., Mumbai / M/s. Ambuja Cement Ltd., Junagadh | Venkatesan Rajamani, Asst. Registrar |
| 28 | 1548199/ 25 | Opp. No. AMD- 743027 | M/s. Rangeela Kids, Palanpur V/s M/s. Rangila Garments, Palanpur | Venkatesan Rajamani, Asst. Registrar |
| 29 | 1519841/ 24 | Opp. No. AMD- 732199 | M/s. Y. J. Trivedi & Co., Ahmedabad / Mr. Sarwan Agarwal, Surat V/s M/s. R.K. Dewan & Company, Mumbai / M/s. Sheetal Clothing Co. Pvt. Ltd., Mumbai | Venkatesan Rajamani, Asst. Registrar |

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| 30 | 1519841/ 24 | Opp. No. AMD- 732207 | M/s. Y. J. Trivedi & Co., Ahmedabad / Mr. Sarwan Agarwal, Surat V/s M/s. Bajaj Registration Service, Jalandhar / M/s. Shital International, Jalandhar | Venkatesan Rajamani, Asst. Registrar |
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| Sr. No. | Applicati on/R. T. M. No. | Opp./Rect. No. | Name of Parties | |
|---------|---------------------------|-------------------------|--|-----------------------------------|
| 01 | 1193031/ 34 | Opp. No. AMD- 185186 | M/s. Chandrakant M. Joshi, Mumbai / Mr. Rajendra Babulal Malu, Baroda V/s M/s. De Penning & De Penning, Baroda / M/s. VST Industries Ltd., Hyderabad | Jayendra Modi, Hearing Officer |
| 02 | 1193031/ 34 | Opp. No. AMD- 185701 | M/s. Chandrakant M. Joshi, Mumbai / Mr. Rajendra Babulal Malu, Baroda V/s M/s. Shaw Wallace & Company Ltd., Mumbai | Jayendra Modi, Hearing Officer |
| 03 | 1200458/ 05 | Opp. No. AMD- 235018 | M/s. United Overseas Trade Mark Company, New Delhi / M/s. Nexus Pharmachem Pvt. Ltd., Ahmedabad V/s M/s. Anand And Anand, New Delhi | Jayendra Modi, Hearing Officer |
| 04 | 1202647/ 05 | Opp. No. AMD- 235904 | M/s. Pan-Arya Laboratories, Barwala-Ahmedabad / M/s. Vishesh & Associates, Mumbai V/s M/s. Alkem Laboratories Ltd., Mumbai | Jayendra Modi, Hearing Officer |

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| 05 | 1203726/ 11 | Opp. No. AMD- 202150 | Mr. Pavan S. Godiawala, Ahmedabad / M/s. Shital Engineering, Rajkot V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Faiyaz Auto Industries, Dahod | Jayendra Modi, Hearing Officer |
| 06 | 1384613/ 05 | Opp. No. AMD- 243493 | M/s. Tradesafe, Jamnagar / M/s. Ayulab Private Limited, Rajkot V/s M/s. Dabur India Limited, Mumbai | Shraddha Patel, Hearing Officer |
| 07 | 1384613/ 05 | Opp. No. AMD- 247975 | M/s. Tradesafe, Jamnagar / M/s. Ayulab Private Limited, Rajkot V/s M/s. Anand And Anand, New Delhi | Shraddha Patel, Hearing Officer |
| 08 | 1384510/ 07 | Opp. No. AMD- 248503 | Mr. Shabbir Fejalabbas Telwala, Rajkot V/s M/s. Archer & Angel, New Delhi | Shraddha Patel, Hearing Officer |
| 09 | 1374920/ 30 | Opp. No. AMD- 246533 | M/s. K.C.Patel & Co., Ahmedabad / M/s. Balaji Wafers Pvt. Ltd., Rajkot V/s Mr. Rajeev Kumar Jain, West Bengal / M/s. Pataka Industries Pvt. Ltd., Kolkata | Shraddha Patel, Hearing Officer |
| 10 | 1363368/ 34 | Opp. No. AMD- 247503 | M/s. R.R.Shah & Co., Ahmedabad / M/s. Urmin Products Pvt. Ltd., Changodar V/s M/s. Y. J. Trivedi & Co., Ahmedabad / Mr. Rashmin M. Majithia, Paldi-Ahmedabad | Shraddha Patel, Hearing Officer |
| 11 | 1518545/ 06 | Opp. No. AMD- 731920 | M/s. G. D. Bansal & Associates., Jaipur / M/s. Ajay Overseas Pvt. Ltd., Alwar-Rajasthan V/s M/s. Lalji Advocates, Delhi / M/s. Amba Steels, Nagaur | Shivangi Rana, Hearing Officer |

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| 12 | 1515084/ 05 | Opp. No. AMD- 726563 | Mr.Vikash Rajgarhia, Ahmedabad V/s M/s. Vishesh & Associates, Mumbai / M/s. Glenmark Pharmaceuticals Ltd., Mumbai | Shivangi Rana, Hearing Officer |
| 13 | 1513036/ 03 | Opp. No. AMD- 728358 | M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Paras Pharmaceuticals Ltd., Ahmedabad V/s M/s. Lall Lahiri & Salhotra, Gurgaon / M/s. Hues Clothing Co. Pvt. Ltd., Ludhiana-Punjab | Shivangi Rana, Hearing Officer |
| 14 | 1514108/ 30 | Opp. No. AMD- 731357 | M/s. G. D. Bansal & Associates., Jaipur / Mr. Govindi Ram Kumawats/O Sh. Mangli Lal Kumawat, Nagaur V/s Shri Shiv Kumar Pandey, Lucknow / M/s. Sahara India, Lucknow | Shivangi Rana, Hearing Officer |
| 15 | 1499724/ 09 | Opp. No. AMD- 725457 | M/s. Gautam & Company, Jaipur / M/s. Kanha Cables Pvt. Ltd., New Delhi V/s M/s. Active Registration Service, New Delhi / M/s. Goyal Traders, Delhi | Shivangi Rana, Hearing Officer |
| 16 | 1181403/ 05 | Opp. No. AMD- 172593 | M/s. Nayan J. Rawal, Mumbai / M/s. Cadila Healthcare Ltd., Ahmedabad V/s M/s. Khaitan & Co., Mumbai / M/s. Koye Pharmaceuticals Pvt. Ltd., Mumbai | Abirama Sundara Vali M., Assistant Registrar |
| 17 | 1181404/ 05 | Opp. No. AMD- 172592 | Mr. Nayan J. Rawal, Mumbai / M/s. Cadila Healthcare Ltd., Ahmedabad V/s M/s. Khaitan & Co., Mumbai / M/s. Koye Pharmaceuticals Private Limited, Mumbai | Abirama Sundara Vali M., Assistant Registrar |

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| 18 | 1181405/ 05 | Opp. No. AMD- 172591 | Mr. Nayan J. Rawal, Mumbai / M/s. Cadila Healthcare Ltd., Ahmedabad V/s M/s. Khaitan & Co., Mumbai / M/s. Koye Pharmaceuticals Private Limited, Mumbai | Abirama Sundara Vali M., Assistant Registrar |
| 19 | 1506043/ 05 | Opp. No. AMD- 728901 | M/s. G. D. Bansal & Associates., Jaipur / M/s. Jewhem Pharmaceuticals Pvt. Ltd., Jaipur V/s M/s. VBH Life Science Ltd., Mumbai | Ashish Kumar Pandey, Asst. Registrar |
| 20 | 1506043/ 05 | Opp. No. AMD- 729279 | M/s. G. D. Bansal & Associates., Jaipur / M/s. Jewhem Pharmaceuticals Pvt. Ltd., Jaipur V/s M/s. Sun Pharma Laboratories Ltd., Mumbai | Ashish Kumar Pandey, Asst. Registrar |
| 21 | 1518404/ 29 | Opp. No. AMD- 728296 | M/s. G. D. Bansal & Associates., Jaipur / Mr. Mahesh Kumar Jain, Tonk-Rajasthan V/s M/s. Delhi Registration Service, New Delhi / M/s. Malook Chand Cotton & Oil Mills, Aligarh-U.P. | Ashish Kumar Pandey, Asst. Registrar |
| 22 | 1400027/ 31 | Opp. No. AMD- 719653 | M/s. K.C.Patel & Co., Ahmedabad / M/s. Dhanlaxmi Crop Science (P) Ltd., Himatnagar V/s M/s. The Acme Company, New Delhi / M/s. Dhanuka Agritech Ltd., New Delhi | Venkatesan Rajamani, Asst. Registrar |
| 23 | 1422433/ 30 | Opp. No. AMD- 713489 | M/s. B.B.Marketing, Dahod / M/s. P2 Lex Peritus, Delhi V/s M/s. Surya Food & Agro Limited, Noida-U.P. | Venkatesan Rajamani, Asst. Registrar |
| 24 | 1232562/ 05 | Opp. No. AMD- 211990 | M/s. Icon Pharma And Surgical Pvt. Ltd., Ahmedabad V/s M/s. Daswani & Daswani, Kolkata / M/s. Mankind Pharma (P) Ltd., New Delhi | Venkatesan Rajamani, Asst. Registrar |

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| 25 | 1134879/ 05 | Opp. No. AMD- 130243 | M/s. Cadila Healthcare Ltd., Ahmedabad V/s M/s. Lall Lahiri And Salhotra, Gurgaon | Jai Prakash, Asst. Registrar |
| 26 | 1134542/ 30 | Opp. No. AMD- 196036 | M/s. The Calcutta Trade Mark Co., Delhi / M/s. Hans Raj Daga, Bikaner V/s M/s. Santosh & Co., Meerut-U.P. / M/s. Panchwati Prayogshala, Meerut | Jai Prakash, Asst. Registrar |
| 27 | 997710/ 34 | Opp. No. AMD- 713314 | M/s. Indo Overseas Trade Marks Co., Ahmedabad / M/s. Urmin Products Pvt. Ltd., Ahmedabad V/s M/s. R.K. Dewan & Company, Mumbai / M/s. H.I.Tamboli & Co., Maharashtra | Jai Prakash, Asst. Registrar |
| 28 | 1513857/ 25 | Opp. No. AMD- 727809 | Ms. Manjula Raval, Ahmedabad / M/s. Magic Creation Pvt. Ltd., Ahmedabad V/s Mr. Chandrakant M. Joshi, Mumbai / M/s. Kewal Kiran Clothing Ltd., Mumbai | Jai Prakash, Asst. Registrar |



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INDICATIONS



भारत सरकार / GOVERNMENT OF INDIA
व्यापार चिन्ह रजिस्ट्री / TRADE MARKS REGISTRY
बौद्धिक संपदा भवन / IP BHAWAN
चाणक्यपुरी ओवर्ब्रिज के निकट / NEAR CHANKYAPURI OVERBRIDGE,
घाटलोडिया, अहमदाबाद / GHATLODIA, AHMEDABAD-380061

☎ 079-27601781
079-27601782
Fax No.: 27601779

Time: 11:00 AM

Date: 15/06/2023

CAUSE LIST

| Sr. No. | Applicati on/R. T. M. No. | Opp./Rect. No. | Name of Parties | |
|---------|---------------------------|--------------------------|--|--------------------------------------|
| 01 | 4172661/ 30 | Opp. No. AMD- 1010274 | M/s. Y. J. Trivedi & Co., Ahmedabad / Mr. Rashmin Majithia, Ahmedabad V/s M/s. Anand And Anand, New Delhi / M/s. Dharampal Premchand Limited, Delhi | Shivangi Rana, Hearing Officer |
| 02 | 3681933/ 35 | Opp. No. AMD- 1012800 | Mr. Chetam B.Patel, Ahmedabad / M/s. Nidhi Impotrade Pvt. Ltd., Surat V/s M/s. Upendra Patel, Surat / M/s. Atul Kayantilal Sanghvi, Surat | Shivangi Rana, Hearing Officer |
| 03 | 4366200/ 28 | Opp. No. AMD- 1042200 | Mr. Vrij Kishore Choudhary, Chennai / Mr. Koshiya Hardik Ashokbhai, Surat V/s M/s. R.K. Dewan & Company, Mumbai / M/s. Osho International Foundation, Mumbai | Shivangi Rana, Hearing Officer |
| 04 | 3062402/ 29 | Opp. No. AMD- 969106 | M/s. Delhi Registration Service, New Delhi / M/s. Deepak Vegpro Pvt. Ltd., Alwar-Rajasthan V/s M/s. Bhansali & Associates, Ahmedabad / M/s. Saurabh Agrotech (P) Ltd., Alwar-Rajasthan | Shivangi Rana, Hearing Officer |

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| 05 | 3827142/ 30 | Opp. No. AMD- 1053158 | M/s. Y. J. Trivedi & Co., Ahmedabad / Mr. Dayabhai Somabhai Bhagat, Ahmedabad V/s M/s. Delhi Registration Service, New Delhi / M/s. J.K. Oil Industries, Jammu | Shivangi Rana, Hearing Officer |
| 06 | 4866606 / 05 | Opp. No. AMD- 1128118 | Mr. Vikas Nanda, Adarsh Nagar / Ms. Reeta Jain, Sanganer V/s M/s. Ira Law, New Delhi / M/s. Max Healthcare Institute Limited, Mumbai | Shivangi Rana, Hearing Officer |
| 07 | 4894480/ 05 | Opp. No. AMD- 1130874 | M/s. AP Associates, Indore-M.P. / M/s. Sanix Formulation Private Limited, Surat V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Intas Pharmaceuticals Ltd., Ahmedabad | Shivangi Rana, Hearing Officer |
| 08 | 3684295/ 35 | Opp. No. AMD- 1027784 | M/s. D. C. Dani & Associates, Ahmedabad / 1) Jignesh Kanaiyalal Thakkar 2) Ashish Rameshchandra Dixit, Ahmedabad V/s M/s. Arjun T. Bhagat & Co., Mumbai / M/s. Soch Apparels Private Limited, Bangalore | Shivangi Rana, Hearing Officer |
| 09 | 2746554/ 30 | Opp. No. AMD- 908939 | M/s. Bhansali & Associates, Ahmedabad / Mr. Sudhir Virchandbhai Shah, Ahmedabad V/s Mr. Katariya Vishal Prakash, Pune-8 / Mr. Pravin Masalewale, Pune | Shivangi Rana, Hearing Officer |
| 10 | 3724642/ 29 | Opp. No. AMD- 1032501 | M/s. J.A.Jani & Associates, Surat / Mr. Mukesh Kumar Ishwarlal Rabari, Surat V/s M/s. Anand And Anand, New Delhi / M/s. SMC Foods Ltd., Uttar Pradesh | Shivangi Rana, Hearing Officer |

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| 11 | 3724642/ 29 | Opp. No. AMD- 1030810 | M/s. J.A.Jani & Associates, Surat / Mr. Mukesh Kumar Ishwarlal Rabari, Surat V/s M/s. Worldwide Registration Bureau, New Delhi / Mr. Paras Sachdeva, Ghaziabad-U.P. | Shivangi Rana, Hearing Officer |
| 12 | 4900648/ 03 | Opp. No. AMD- 1125783 | M/s. Union Legal Services, Indore / Mr. Shyam Kumar (Indian National, Proprietor) Trading As Govind Gauseva Sanrakshan, Kota-Rajasthan V/s Ms. Krutika Jugal Vazir, Surat / Mr. Vitthalbhai Lakhabhai Shekhada, Surat | Shivangi Rana, Hearing Officer |
| 13 | 4514775/ 05 | Opp. No. AMD- 1149721 | Mr. Ashish Shah, Ahmedabad / M/s. Concord Biotech Limited, Ahmedabad V/s Ms. Heena Mohinani, Ulhasnagar / Mr. Sukhdev Narayanlal Gehlot, Indore | Shivangi Rana, Hearing Officer |
| 14 | 4941596/ 30 | Opp. No. AMD- 1120812 | Ms. Diksha Lal, New Delhi / Mr. Rahul Raghunath Patel, Proprietor Cr Patel Foods, Vyara-Tapi V/s M/s. Trade Mark Registration Bureau, Kolkata / M/s. Shalimar Chemical Works Private Limited, Kolkata | Shivangi Rana, Hearing Officer |
| 15 | 1271102/ 05 | Opp. No. AMD- 191587 | Mr. Suresh M. Upadhyaya, Ahmedabad / M/s. Cadila Healthcare Limited, Ahmedabad V/s M/s. Aristro Pharmaceuticals Pvt. Ltd., Mumbai | Shivangi Rana, Hearing Officer |
| 16 | 1750594/ 24 | Opp. No. AMD- 758108 | M/s. Superfastaction Regn. Service, Surat / Mr. Shyam Sunder Satyanarayan Biyani, Surat V/s M/s. Taj Trade Mark Pvt. Ltd., Agra-U.P. / M/s. Nalanda Builders & Developers India Limited, Agra-U.P. | Ashish Kumar Pandey, Asst. Registrar |

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| 17 | 1722193/ 05 | Opp. No. AMD- 754349 | M/s. Tradesecc Intellectual Property Organisation Pvt. L., Ahmedabad / Mr. Natvarlal Nanjibhai Chapadiya, Junagadh V/s M/s. M. P. Mirchandani & Co., Mumbai / M/s. Elan Pharma (India) Pvt. Ltd., Mumbai | Ashish Kumar Pandey, Asst. Registrar |
| 18 | 1188682/ 03 | Opp. No. AMD- 200126 | M/s. Jasani & Company, Rajkot / M/s. Goran Pharma Private Limited, Sihor V/s M/s. H.K.Acharya And Company, Ahmedabad / M/s. Ajanta India Limited, Morbi | Venkatesan Rajamani, Asst. Registrar |
| 19 | 1198920/ 05 | Opp. No. AMD- 234501 | M/s. Serene Healthcare, Mehsana V/s M/s. Anand and Anand, New Delhi | Venkatesan Rajamani, Asst. Registrar |
| 20 | 1155619/ 24 | Opp. No. AMD- 259722 | M/s. G. D. Bansal & Associates., Jaipur / M/s. Arvind Silk Mills, Vimal Kumar, Ashok Kumar, Balotra-Rajasthan V/s Mr. Rajendra H. Bhansali, Ahmedabad / M/s. Century Texofin Pvt. Ltd., Ahmedabad | Abirama Sundara Vali M., Assistant Registrar |
| 21 | 1423593/ 30 | Opp. No. AMD- 717767 | M/s. M.N.Shah & Co., Ahmedabad / M/s. Manubhai Govindlal Gandhi, Ahmedabad V/s M/s. Tradesafe, Jamnagar / M/s. Kanaiya Food Products, Gondal | Abirama Sundara Vali M., Assistant Registrar |
| 22 | 1452196/ 02 | Opp. No. AMD- 730521 | M/s. Tradesafe, Jamnagar / M/s. Hanifbhai Majidbhai Galaria, Juhapura-Ahmedabad V/s Mr. Taj Trade Marks Pvt. Ltd., Agra-U.P. / M/s. B.N.Colour Company, Kanpur-U.P. | Abirama Sundara Vali M., Assistant Registrar |

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| 23 | 1745176/ 03 | Opp. No. AMD- 760108 | Advocate Samrat N. Mehta, Ahmedabad / Mr. Mithalal Suthar, Surat V/s M/s. Vishesh & Associates, Mumbai / M/s. Alkem Laboratories Limited, Mumbai | Jai Prakash, Asst. Registrar |
| 24 | 1469079/ 07 | Opp. No. AMD- 727662 | M/s. J.T.Trivedi & Associates, Ahmedabad / M/s. Bharat Sewing Machine Co., Bikaner V/s M/s. Mahtta & Co., Ludhiana / M/s. Parry Silai Machine Agency, Bikaner | Jai Prakash, Asst. Registrar |
| 25 | 1469749/ 09 | Opp. No. AMD- 720731 | M/s. Acmatics Solutions Pvt. Ltd., Vidhyanagar V/s M/s. W. S. Kane & Co., Mumbai / M/s. Matrix Telecom Pvt. Ltd., Vadodara | Jai Prakash, Asst. Registrar |
| 26 | 1508637/ 05 | Opp. No. AMD- 725476 | M/s. Tradesafe, Jamnagar / M/s. Royal Labs, Morbi V/s M/s. R.K. Dewan & Company, Mumbai / M/s. Parenteral Drugs India Ltd., Mumbai | Jayendra Modi, Hearing Officer |
| 27 | 1509511/ 07 | Opp. No. AMD- 731908 | M/s. Parker & Parker Company., Ahmedabad V/s M/s. Sushant M.Singh & Associates, New Delhi / Mr. Crompton Greves Limited, New Delhi | Jayendra Modi, Hearing Officer |
| 28 | 1531107/ 30 | Opp. No. AMD- 728482 | M/s. Chakraborty & Associates, Kolkata / M/s. N.M.Sheth & Co., Ahmedabad V/s M/s. Delhi Registration Service, New Delhi / M/s. A.D.Food Products, Bikaner-Rajasthan | Jayendra Modi, Hearing Officer |

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| 29 | 1420992/ 30 | Opp. No. AMD- 731315 | M/s. J.T.Trivedi & Associates, Ahmedabad / M/s. Mann Flour & Food Pvt. Ltd., Saij-Gandhinagar V/s M/s. Bhansali And Associates, Ahmedabad / M/s. Shree Visnagar Mahila Gruh Udhog, Mahesana | Jayendra Modi, Hearing Officer |
| 30 | 1421341/ 03 | Opp. No. AMD- 723383 | M/s. K.C.Patel & Co., Ahmedabad / M/s. Excel Impex, Ahmedabad V/s M/s. Lall Lahiri & Salhotra, Gurgaon / M/s. Marico Limited, Mumbai | Jayendra Modi, Hearing Officer |
| 31 | 1291483/ 30 | Opp. No. AMD- 208099 | M/s. Y. J. Trivedi & Co., Ahmedabad / Mr. Piyushkumar O. Desai, Ahmedabad V/s M/s. J.T.Trivedi & Associates, Ahmedabad / M/s. Saber Tea Packers And Process, Himatnagar | Shraddha Patel, Hearing Officer |
| 32 | 1292224/ 30 | Opp. No. AMD- 219153 | M/s. M.P.Mirchandani & Co., Mumbai / M/s. Kavita Griha Udyog, Surat V/s Mr. Ramchandra R. Mandhane, Kalyan (W) / M/s. Shri Mahila Griha Udyog Lijjat Papad, Mumbai | Shraddha Patel, Hearing Officer |
| 33 | 1457507/ 05 | Opp. No. AMD- 724478 | M/s. Rajendra Kumar Mangaldas Patel, Ghatlodia V/s M/s. Gujarat Pesticides, Naroda | Shraddha Patel, Hearing Officer |
| 34 | 1268781/ 07 | Opp. No. AMD- 221208 | M/s. M.N.Shah & Co., Ahmedabad / M/s. Shivam Industries, Ahmedabad V/s Mr. S.K.Agrawal & Company, Belanganj-Agra / M/s. Shivam Industries, Agra | Shraddha Patel, Hearing Officer |

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| 35 | 5097542/ 30 | Opp. No. AMD- 1142689 | M/s. H.K.Acharya And Company, Ahmedabad / M/s. Gopal Snacks Private Limited, Rajkot V/s M/s. K.C.Patel & Co., Ahmedabad / M/s. Balaji Wafers Pvt. Ltd., Rajkot | Shraddha Patel, Hearing Officer |
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